



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Appointment of Law Officer/s.

GOVERNMENT ORDER NO: 1167 - LD (A) of 2017.
D A T E D: 15 - 03 - 2017.

Sanction is accorded to the appointment of Mr. H.A. Siddiqui, Advocate as Sr. Additional Advocate General in the Jammu Wing of the Hon'ble High Court.

The said appointment shall be governed by the terms and conditions as laid down in the Government Order No. 1906-LD (A) of 2015 dated 22-06-2015.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, Justice & PA
Dated: 15 - 03 - 2017.

No: LD(A) 2016/35

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Registrar General, J&K High Court, Jammu.
3. Principal Secretary to Hon'ble the Chief Justice, J&K High Court, Jammu.
4. Director Information, J&K, Jammu.
5. Director Litigation, Jammu.
6. All officers of the Department of L, J&PA.
7. Concerned Law Officer.
8. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
9. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
10. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
11. Government Order file.
12. Concerned file.

Ashish Gupta
(Ashish Gupta)
Assistant Legal Remembrancer,
Department of Law, J & PA.

15.3.17